

Rep. by Act 58 of 1958, s. 29 Sch I (w. of. 26.12.60)

THE INDIAN OATHS (AMENDMENT) ACT, 1958

No. 16 OF 1958

[15th May, 1958]

An Act further to amend the Indian Oaths Act, 1873.

BE it enacted by Parliament in the Ninth Year of the Republic of India as follows:—

1. This Act may be called the Indian Oaths (Amendment) Act, 1958. Short title

10 of 1873. 2. Section 16 of the Indian Oaths Act, 1873, shall be omitted.

Omission of section 16.